

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/491/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : CHIVAS TRADING PVT LTD
NAME OF THE RESPONDENT(S) : ABHAYAM TRADING LIMITED
UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Prati Mohan
+
Paritra Venkateswaran
Counsel for the
Creditor
Patz
2. Mr. Rakesh Chaturvedi,
Resolution Professional
R. K. Chaturvedi
3. Akshaya Ramadurai
Counsel for Resolution
Professional
R. K. Chaturvedi
4. J. R. K. Sarma
Director of CD
R. K. Chaturvedi

ORDER

Mr. Rakesh Chaturvedi, RP in person present. J.R.K. Sarma, Representative of the Corporate Debtor, holding position of Independent Director present. Mr. Preeti Mohan, Counsel for Financial Creditor present. Mr. Akshaya Ramadurai, Counsel for Resolution Professional present. The report of RP has already been submitted. Heard the Counsels for the parties, the RP and the representative of the Corporate Debtor.

Reserved for orders.



MEMBER (TECHNICAL)
ghk



MEMBER (JUDICIAL)